

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-288-2020**

Roy Cipriano D'Souza

.... Petitioner.

Versus

State of Goa & ors.

.... Respondents.

Mr. J. Godinho and Mr. Manoj Jalmi, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Addl. Government Advocate for the Respondent nos.1 to 4.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 21st October, 2020**

P.C.:

Heard Mr. J. Godinho and Mr. Manoj Jalmi, learned Advocates for the Petitioner.

2. Mr. D. Pangam, learned Advocate General appears alongwith Mr. Deep Shirodkar, learned Addl. Government Advocate for the respondent nos.1 to 4.

3. The petitioner to take steps to serve respondent no.5.
4. This matter to be taken up alongwith LD-VC-CW-147/2020 and LD-VC-CW-148/2020
5. Stand over to 02.11.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-